(c) Tentative liabilities have been assessed in the first instance upto 31st December, 1983. Details of the production etc., beyond 1st January, 1984 have been

called for from the companies involved and the liabilities for this period would be assessed after receipt of the derails.

## Statement

SI. Name of the Company No.			upto 31st 1983-	Amount assessed upto 31st Dec. 1983- Ay Sp' (Rs. lakhs)		Tentative amoui for the period end/n^ 31-12 8 after review			
1.			M/s. Hoechst	(1) Ltd		458.	10		
	2491.05								
2.			M/s. Cyanam	id (I) Ltd		389.	06		
	536. 91								
3.			M/s. Merind			138.	79		
	781.58								
4.			M/s. John Wy	veth &		161.	83		
	206.04								
	M/s. Geoffre	y Manners							
5.			M/s. Pfizer		48.		21		
	87. 61								
6. M/s. Griflon & M/s. Fr					n 11.		02		
	14.02								
7.			M/s. Ethnor			8.	15		
	10.19								
8.	M/s.	Tamil	Nadu	Dadha.					
	15.59		37.9	7					
9. M/s. Anil Starch				11.61			11.61		
10. M/s. S. G. Pharmaceuticals			114. (	114.30			205.36		
TOTAL			1356.	1356.72 4					
Losse	es incurred by	Indian Airlines		1 / 1		1 0 0			

\*49. SHRI VISHWASRAO RAMRAO PATIL: Will the Minister of CIVIL AVIATION be pleased *to* state:

(a) what is the total loss incurred by the Indian Airlines during the current financial year together with the reasons therefor and how the airlines propose to make up the losses;

(b) what are the details of expenditure on recommendation and towards night halt allowances for the cabin crew and cockpit crews during the last three years, yearwise;

(c) whether Government propose to stop the prevalent practice of night halt and giving night halt allowances to the Indian Airlines crew members in order to cut down expenditure as has been done in the case of Vayudoot; (e) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) During the current financial year (1990-91), Indian Airlines as a whole has incurred a loss of Rs. 49. 98 crores approximately for the period April to November, 1990. The main reason for such in loss was the suspension of the operations of the A-320 fleet with effect from 19-2-1990.

The A-320 fleet has been reinducted in the domestic sector in a phased manner with effect from 3 Dec. 1990. It will take some time before the entire fleet is rein-ducted and utilised io the optimum extent. The wiping out of the past losses rests

(d) if so, what are the details thereof; and

primarily on the full utilisation of the A-320 fleet.

(b) The expenditure incurred by Indian

Airlines on hotel accommodation of cabin and cockpit crew and on stay at outstations during the years 1987-88, 1988-89 and 1989-90 was as under: —

(Rs. in crores)

Year	Accommodation	ion		Stay Allo	Stay Over Allowance	
		Cockpit crew	Cabin crew	Cockpit crew	Cabin crew	
1987-88	2.33		2.12	1.78	2.11	
1988-89	3.04		2.05	1.76	2.22	
1989-90	3.15		2.36	1.94	2.47	

(c) to (e) Indian Airlines operates cm regional as well as inter-regional routes. The crew operating inter-regional routes have to make a night halt since it is not always possible to ensure their return to base within Flight and Duty Time Limitations.

## AIDS tests on repatriate from Kuwait and Iraq

## 50. SHRI MURLIDHAR CHAND-RAKANT BHANDARE: SHRI MAHENDRA PRASAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether AIDS tests were carried out on all the repatriates from Kuwait and Iraq in the context of ffie recent Gulf crisis;

(b) if so, what are the details of the arrangements made in this regard and the number of repatriates subjected to such tests; and

(c) what was the number of HIV positive cases detected among them ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHA-KEELLTJR REHMAN): (a) No, Sir.

(b) and (c) Do not arise\_

## Review of the poor performance of the country at the Beijing Asian Games

\*51. SHRI S. S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have reviewed the poor perfomance of the country at the recent Beijing Asian Games;

(b) if so, what are the details thereof; and

(c) what action Government propose to take to improve the standard of sports in the country ?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJ-MANGAL PANDEY): (a) and (b). Pending receipt of the Repots of the Chef-de-Mission and the Managers of the various teams, along with comments of the Indian Olympic Association on the performance of the Indian contingent, a preliminary review of performance in th\* Beijing Asian Games was conducted by the then Deputy Minister for Youth Affairs and Sports in a meeting held on 15th October, 1990, in which, the Managers of the various teams were also present. The detailed and final review can only be conducted after the receipt of the various Reports and also the comments